

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 600/97

Wednesday this the 30th day of April, 1997.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.G. Chandrabhanu,  
Assistant Accounts Officer,  
Office of the Telecom District Manager,  
Alleppey. ... Applicant

(By Advocate Mr. G. Sasidharan Chempazhanthiyil)

Vs.

1. The Chief General Manager,  
Telecom, Kerala Circle,  
Thiruvananthapuram.
2. Director (SEA Section)  
Telecom Directorate,  
Sanchar Bhavan, New Delhi.
3. Director General,  
Telecom Department,  
New Delhi. .... Respondents

(By Advocate Mr. TPM Ibrahim Khan, SCGSC)

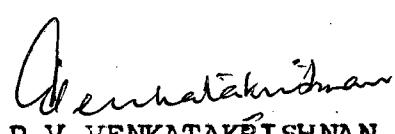
The application having been heard on 30.4.1997, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After making submission for quite sometime  
the learned counsel for the applicant seeks leave to withdraw  
the application. The application is closed as  
withdrawn. No costs.

Dated the 30th day of April, 1997.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

ks.